

mining and processing of uranium on commercial basis in these areas;

(c) the names of the voluntary organisations who have opposed mining and processing of Uranium in Meghalaya;

(d) the reaction of Government to their demands;

(e) whether the Government propose to declare the Khasi hills (East and West) District and the Jaintia Hills District and the Jaintia Hills Districts of Meghalaya as Nuclear free Zone Area; and

(f) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ):

(a) Deposits of uranium have been discovered in West Khasi Hills in Meghalaya.

(b) based on a report on the uranium deposits at Domiasiat, the uranium corporation of India Ltd., is getting a feasibility report prepared with the help of Consultants. A Pilot Plant to establish operability of the process is being set up at Domiasiat.

(c) The Khasi-Jaintia Environment Protection Council has raised some objections on mining and processing of uranium in Meghalaya.

(d) The Department has not yet decided to establish a fullfledged mining and milling operation in Meghalaya. When a final decision is taken, adequate measures to project and preserve the environment would be taken.

(e) No, sir.

(f) Does not arise.

### **Industries by Multinationals in Gujarat**

5247. SHRI HARIN PATHAK: Will the PRIME MINISTER be pleased to state:

(a) whether some foreign countries have shown interest to start new industries in Gujarat and have also signed some agreements in this regard;

(b) if so, the names of such countries; and

(c) the industrial sectors in which these agreements have been signed?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) to (c). Approvals for foreign collaboration generally do not indicate location of the projects to be set up under the collaboration and therefor, details of foreign collaboration approvals specific to a location are not centrally maintained.

### **National Savings**

5248. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the available resources of the Eighth Plan:

(b) the national saving rate for the Eighth Plan period and the rate of saving throughout the eighties and savings; and

(c) whether the saving rate in the Eighth Plan is likely to improve?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) to (c). The